

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 26.1.05

Registration No. 22/2003

..... Applicant (s)

VERSUS

..... Respondent (s)

A copy of the ORDER dated 10.1.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

10.1.2005

Shri I.H.Khan for the applicant.

Shri Umesh Gajankush for respondents.

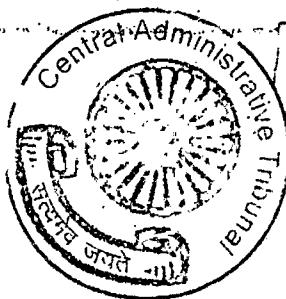
The learned counsel for the applicant seeks permission to withdraw this OA.

Permission is granted.

The OA is disposed of as withdrawn with a liberty to the applicant to approach this Tribunal if he still feels aggrieved and so advised.

Sd/-

(M.P.Singh)
Vice Chairman



Sd/-

(Madan Mohan)
Judicial Member

सत्य प्रतिलिपि

20/1/05
उपराजिरद्वार
DY. REGISTRAR
केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE AUTHORITY
जबलपुर बैच, जबलपुर
JABALPUR BENCH, JABALPUR

Issued.
On 26.01.05
By [Signature]